

(J.H.C.Sch. 1-7)

Through FAX

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From :

Anil Kumar Choudhary,
Registrar General,
High Court of Jharkhand,
Ranchi.

File No. XXII (6)/NJA/13-14/Apptt.
Letter No. /Apptt.
Dated: August, 2014

To,

1. Sri Anant Vijay Singh, Principal District & Sessions Judge, Jamshedpur,
2. Sri Rajiv Ranjan, Civil Judge (Senior Division), Ranchi,
3. Sri Om Prakash, Civil Judge (Senior Division), Dhanbad,
4. Sri Janardan Singh, Civil Judge (Senior Division), Dhanbad,
5. Sri Gopal Pandey, Civil Judge (Senior Division), Deoghar,
6. Sri Dhananjay Kumar, Civil Judge (Senior Division), Dhanbad,
7. Sri Abdul Naseer, Civil Judge (Senior Division), Hazaribagh,
8. Smt. Shweta Kumari No. 1, Civil Judge (Senior Division), Ranchi,
9. Sri Sanjay Kumar No. 2, Civil Judge (Senior Division), Chaibasa,
10. Sri Sujit Kumar Singh, Civil Judge (Senior Division), Seraikella-Kharsawan,
11. Sri Rajni Kant Pathak, Civil Judge (Senior Division), Ranchi,
12. Smt. Sanjeeta Srivastava, Civil Judge (Senior Division), Giridih,
13. Sri Pawan Kumar, Civil Judge (Senior Division), Jamshedpur,
14. Sri Manoj Chandra Jha, Civil Judge (Senior Division), Ghatsila,
15. Sri Surya Bhushan Ojha, Civil Judge (Senior Division), Ranchi,
16. Sri Satrunjay Kumar Singh, Civil Judge (Senior Division), Dumka,
17. Sri Dharmendra Kumar Singh, Civil Judge (Senior Division), Hazaribagh,
18. Sri Amit Shekhar, Civil Judge (Senior Division), Bokaro,
19. Sri Yashwant Prakash, Civil Judge (Senior Division), Gumla,
20. Sri Santosh Kumar No. 2, Civil Judge (Senior Division), Chatra,
21. Sri Srish Dutta Tripathi, Civil Judge (Senior Division), Ranchi.

Sub. : Regarding submission of **Itinerary / travel plan** for attending “**Regional Judicial Conference**” (East Zone-I) scheduled to be held from 29.08.2014 to 31.08.2014 at Cuttack (Orissa).

Sir,

Enclosing herewith a copy of memo No. 2806 dated 25.08.2014 received from the Registrar General, High Court of Orissa : Cuttack, I am to request you to submit your **Itinerary / travel plan** alongwith **mobile numbers and E-mail ID** with regard to attending the Regional Judicial Conference (East Zone-I) on “**Strengthening Justice Delivery System: Tools and Techniques**” scheduled to be held from **29th to 31st August, 2014** at Cuttack (Orissa), directly to the Registrar General, High Court of Orissa : Cuttack so that your conveyance and accommodation may be arranged and the visit may be made hassle free to attend the aforesaid conference.

Further, You are advised to feel free to contact Shri D.R. Kanungo, Deputy Registrar (Protocol) on mobile no. **094370-24669** and Shri Saikat Patra, Asst. Director, Odisha Judicial Academy, mobile no. **094395-18970** with regard to conveyance and accommodation.

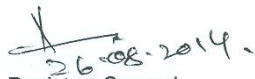
This is for information and needful.

Encl. As above (01 Sheet)

Yours faithfully,
SD/-A.K.Choudhary
Registrar General

Memo No. 10219-10231 /Apptt. dated Ranchi the 26.08.14

Copy forwarded to the Principal District & Sessions Judges, Bokaro/Chaibasa /Chatra/ Dhanbad/, Deoghar/ Dumka/ Giridih/ Gumla/Hazaribagh/ Seraikella-Kharsawan including Principal Judicial Commissioner, Ranchi for information /the C.P.C., e-Courts Project, J.H.C., Ranchi / the Deputy Registrar (Protocol), J.H.C. Ranchi for getting up-load the letter on the Court's Website / the Registrar General, High Court of Orissa : Cuttack, for information with reference to his memo no. 2806 dated 25.08.2014


26-08-2014
Registrar General